

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO.63
TO BE ANSWERED ON 18.07.2016
State Education System**

63. SHRI JYOTIRADITYA M. SCINDIA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government has noticed that the recent exam scam in the State of Bihar has exposed the underbelly of the education system in the States throughout the country;

(b) if so, whether in view of scams in various States education system, the Government proposes to taken monitoring or other steps to check such exam scams particularly at Senior and Higher Secondary School levels in the country; and

(c) if so, the details thereof?

**ANSWER
MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI PRAKASH JAVADEKAR)**

(a) : The incident of a scam in Bihar School Education Board has come to the notice of the Government. However, isolated incidents cannot be taken as yardstick for the education system in the States throughout the country. Also, State Education Boards come under the administrative control of respective State Governments. This Ministry organizes consultation with Central and State Examination Boards from time to time to evolve sound practices. The National Curriculum Framework (NCF-2005) emphasizes the need to shift from content based testing to problem solving and competency based testing.

(b) & (c): There is no proposal at present with this Ministry to monitor the activities of State Education Boards. It is for the State Government concerned to do so. This Ministry facilitates interaction among Boards on important issues. Further, the National Curriculum Framework has enunciated general principles on Examination Reforms.